# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

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Subject:

Appointment of Developer in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notification No. 01 of 2025/RR/RC dated 19-03-2025.

### ORDER

No. /3H6 of 2025/RG/NG-444(I) Dated: 04-09-2025

Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, Shri Noor U Din Baba S/O Shri Mohd Yousuf Baba R/O Banday Bagh District Ganderbal (Roll No. 500028) in Open Merit category is hereby temporarily appointed as Developer in the pay Level-4 (25500-81100) in the High Court of Jammu & Kashmir and Ladakh:

#### Note:

- a) The appointee shall join in the office of Registrar Judicial, High Court of J&K and Ladakh at Jammu within a period of 21 days from the date of the issuance of this Order. In case the appointee fails to join within the stipulated period, his appointment shall be deemed cancelled without any further notice.
- The appointment of the above mentioned candidate shall be subject to verification of the b) requisite documents and his antecedents. In case, he fails in verification of documents and/or antecedents, his appointment shall be deemed to have been revoked forthwith without any further notice.

The salary of the appointee shall not be drawn and disbursed unless the satisfactory report in c) respect of (a) and (b) above is received.

By order.

Registrar General (O)

## No: 49615 - 33 of 2025/RG/NG Dated 04-09-2025

#### Copy to: -

3.

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, 1. Srinagar for information.
- 2. Secretary to Hon'ble Mr. Justice\_ ...for kind information of His Lordships.
  - Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
- Registrar Rules, High Court of J&K and Ladakh, Srinagar 4.
- Registrar Judicial, High Court Wing, Jammu/Srinagar. 5.
- Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar 6.
- Registrar Recruitment, High Court Main Wing, Jammu for information and necessary 7. action.
- Director Finance, High Court Main Wing, Srinagar 8. ....for information
- Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for 9. uploading the same on the official website of the High Court.
- Accounts Officer, High Court Wing, Jammu/Srinagar 10.

....for information

- 11. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
- 12. Shri Shri Noor U Din Baba S/O Mohd Yousuf Baba R/O Banday Bagh District Ganderbal, for information and compliance.

13. Order Book

Registrar General (O)